GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:240 ANSWERED ON:06.08.2013 ALLOCATION OF COAL TO PSUS Kaswan Shri Ram Singh

State Power
Gen. Co. Ltd.

Will the Minister of COAL be pleased to state:

- (a) whether the Government has received requests from the States regarding allocation of coal blocks to State owned PSUs/power companies;
- (b) if so, the details of coal sought by and made available to the State owned PSUs/power generation companies during each of the last three years and the current year, company-wise; and
- (c) the steps taken/proposed to be taken by the Government/Coal India Limited to make available adequate quantity of coal to the power generating companies?

Answer

MINISTER OF STATE FOR COAL (SHRI PRATIK PRAKASHBAPU PATIL)

- (a) : Yes, Sir. In response to the Notice Inviting Applications (NIA) dated 31.12.2012 this Ministry had received applications from various State Government Companies/Corporations for allocation of coal blocks.
- (b): Ministry of Coal received 235 applications for 14 coal blocks meant for power sector out of which 128 applications were found eligible and 14 coal blocks have been considered for allocation for power sector to Government Companies/Corporations on 03.07.2013 as indicated in the table below. In addition to this, one block namely Bankhui coal block was allocated on 21.06.2010 to M/s.Sakhigopal Integrated Power Company Limited (Orissa Ultra Mega Power Project) based on the recommendations of Ministry of Power.

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S1.No Coal Block Proposed Applicant Proposed Govt. Proposed allocated Coal State/ CPSU Company Reserves(MT)

1 Tentuloi Odisha Odisha Thermal 1234.00 Power Corp. Ltd.

2 Bhalumuda NTPC NTPC Ltd. 550.00

3 Banai NTPC NTPC Ltd. 629.00

4 Chandrabila NTPC NTPC Ltd. 550.00

5 Kudanali-Luburi NTPC NTPC Ltd. 266.00

Jammu & Kashmir J&K State Power 130.00 Dev. Corp. Ltd

6 Baisi Chhattisgarh Chhattisgarh 150.00
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7 Pachwara-South NLC Neyveli U.P.Power 279.00
     Ltd./Ghatampur
8 Jilga-Barpali NLC NLC/Sirkali
 396.00
      (Tamil Nadu)
  Chhatt Chhattisgarh 150.00
isgarh State Power
Gen. Co. Ltd.
9 Sarapal- Andhra APGENCO 701.00
Nuapara Pradesh
10 KenteExtn. Rajasthan Rajasthan 200.00
     Vidyut
     Utpadan
     Nigam
11 Mahajanvadi Maharashtra MAHAGENCO 170.00
  Gujarat GSECL 170.00
12 Gondbahera Madhya MPPGCL 532.00
Ujheni Pradesh
13 Deocha- Karnataka Karnataka Power 382.00
Pachami
          Corp. Ltd.
  West Bengal The West Bengal 584.00
     Power Dev. Corp.
  Bihar BSPGCL (Pirpainti/ 486.00
     Lakhisarai) SJVN
     Ltd./ BUXAR
  Punjab State Power 229.00
     Corp. Ltd. (PSPCL)
  Tamil Nadu Tamil Nadu Generation 171.00
     & Dist. Corp Ltd.
  Uttar UPRVUNL 250.00
  Pradesh
14 Kalyanpur Harayana HPGCL 51.00
-Badalpara Uttar Pradesh UPRVUNL 51.00
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Details of supply of coal under FSA/MOU in respect of State Owned PSUs/power generation companies during last three years and current year is tabled below:

Power Utility-wise details of coal despatch against commitment under FSA/MOU from CIL sources (in Million Tonnes)

BSEB 0.84 0.51 0.84 0.45 0.84 0.01 0.21 0.01 JSEB 1.00 0.70 1.00 0.44 1.00 0.93 0.25 0.05 OPGC 2.70 2.61 2.70 2.61 2.70 2.69 0.68 0.68 UPRVUNL 18.50 17.66 20.51 16.14 21.35 16.73 5.61 5.05 HPGCL 12.71 13.00 13.46 15.24 17.84 13.46 4.67 2.64 PSEB 6.60 4.47 6.60 4.26 6.61 4.73 1.65 1.29 RRVUNL 15.62 14.51 15.36 16.01 16.14 16.31 4.51 3.68 GEB 17.37 17.25 17.37 17.70 21.12 18.53 5.94 3.50 MPSEB 15.00 13.45 15.00 13.17 15.00 14.00 3.75 3.60 CSEB 10.00 10.67 10.00 9.74 10.00 9.88 2.50 2.32 MSEB 35.80 30.49 37.12 27.03 39.79 28.50 10.48 7.67 TANGEDCO 13.50 12.64 13.60 12.96 14.36 12.86 3.95 3.37 APGENCO 8.81 5.59 8.75 5.51 9.40 6.83 2.67 1.95 KPCL 4.62 3.27 4.62 4.04 5.59 4.33 1.28 1.31 DVB 0.80 0.63 0.80 0.72 0.80 0.70 0.20 0.16 TVNL 2.00 1.61 2.00 1.72 2.00 1.86 0.50 0.44 DPL 2.50 1.27 2.20 1.27 2.20 1.53 0.55 0.49 DVC 13.12 12.78 13.54 13.83 13.68 14.30 3.36 3.43 NTPC 119.07 113.63 121.43 115.84 125.98 132.74 31.44 31.70

Total 318.15 290.76 321.49 293.52 341.03 315.65 87.85 76.83

State/ Central Sector

(c): In addition to the monitoring mechanism available at coal companies and CIL, coal supplies to Power Utility sector is monitored

regularly by inter-Ministerial Sub-Group comprising representatives of Ministry of Power, Ministry of Coal and Ministry of Railways constituted by the Infrastructure Review Committee of Cabinet Secretariat. Sub-Group takes various operational decisions to give uninterrupted coal supplies to power utilities and for meeting any contingent situations relating to Power sector including critical coal stock position.